

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1245/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: Bell Finvest (India) Limited
V/s.
Avance Logistics & Trading India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	G. Anirudh Purusothaman	Adm. for IRP	
2.	Vinit D. Jauhe	Adm. for Respondents (Corp Debtor).	

ORDER

CP 1245/I&BC/NCLT/MB/MAH/2017

1. Learned Representative of the IRP and Corporate Debtor are present.
2. For submission of Progress Report, time granted.
3. Adjourned to **22.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 08.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)

(N. S. / 12/18)